

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :::: JUDICIAL BRANCH

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, the 24th January, 2020

No. JDJ-12026/1/2017-L.R & SECY-JUDI/87 : On the recommendation of the Hon'ble Gauhati High Court communicated by the Registrar General vide letter no. HC.VII-39/2019/7459/A dated 18th December, 2019, the Governor of Assam, pending Cabinet approval, is pleased to appoint and post Shri Aparesh Chakravarty, District & Sessions Judge, Kamrup (M), a Grade-I Officer of the Assam Judicial Service, as Legal Remembrancer and Secretary to the Govt. Of Assam, Judicial Department, in the Grade-I of the Assam Legal Service, with effect from the date of taking over charge on usual terms and conditions as per existing Rules.

Sd/- M.R. Barbhuiya
Joint L.R & Joint Secretary to the Govt. Of Assam
Judicial Department

No. JDJ-12026/1/2017-L.R & SECY-JUDI/86-A.

Dated Dispur, the 24th January, 2020

Copy to:

1. The Chief Secretary to the Govt. Of Assam, Dispur, Guwahati-6
2. The Registrar General, Gauhati High Court, Guwahati-01
3. The Advocate General, Assam, Gauhati High Court, Guwahati-01
4. The Senior Government Advocate, Assam, Gauhati High Court, Guwahati-01
5. The Senior Government Advocate, Assam, Assam Administrative Tribunal, Assam
6. The Chairman, Assam Board of Revenue, Guwahati
7. All Additional Chief Secretaries to the Govt. Of Assam, Dispur, Guwahati
8. The P.S to the Principal Secretary to the Chief Minister, Assam, Dispur, Guwahati
9. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati-1
10. The Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati-29
11. The P.S to all Ministers/Ministers of State/Parliamentary Secretaries and Advisers to the Chief Minister, Assam
12. All Additional Advocate Generals, Assam, Gauhati high Court, Guwahati
13. The Chairman, Assam Administrative Tribunal, Assam
14. All Commissioner & Secretaries/Secretaries to the Govt. Of Assam.
15. Shri Sanjeev Kumar Sharma, Legal Remembrancer-cum-Commissioner & Secretary to the Govt. Of Assam, Judicial Department, Dispur
16. The Commissioner & Secretary to the Govt. Of Assam, Legislative Department, Dispur, Guwahati-06
17. All Deputy Commissioners & Sub-Divisional Officers (Civil), Assam
18. All District & Sessions Judges, Assam
19. All Chief Judicial Magistrates, Assam
20. All Heads of Departments.
21. The Deputy Secretary to the Govt. Of Assam, Personnel (A) Department, Dispur, Guwahati-06
22. The Deputy Secretary to the Govt. Of Assam, S.A (Accounts) Department, Dispur, Guwahati-06
23. The Deputy Secretary to the Govt. Of Assam, Finance (SIU) Department, Dispur, Guwahati-06

contd/-

24. The Standing Counsel, Govt. Of Assam, Supreme Court of India, New Delhi
25. The Administrative Officer, S.A (Nazarat) Department for information and necessary action.
26. The Deputy Secretary to the Govt. Of Assam, General Administration Department, Dispur for information.
27. The Corporate Law Group, New Delhi, 1106-1107, 11th Floor, Kailash Building, 26 Kasturba Gandhi Marg, New Delhi-110001
28. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 for publication of the notification in the next issue of the Assam Gazette.
29. The Treasury Officer, Dispur Treasury, Dispur, Guwahati for information and necessary action.
30. Copy for uploading to Judicial Department's website.

By Orders etc.

Handwritten signature
24/1/2020

Joint L.R & Joint Secretary to the Govt. Of Assam
Judicial Department